

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

EXECUTION PETITION NO. 1 OF 2019 IN
APPEAL NO. 154 OF 2013 &
IA NO. 1682 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lanco Kondapalli Power Ltd.	...Petitioner(s)
Vs.	
Southern Power Distribution Company of Andhra Pradesh Ltd. & Ors.	...Respondent(s)

Counsel for the Petitioner(s) : Mr. Shashwat Kumar
Mr. Rahul Chouhan
Mr. Naman Mittal

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh for R-1 & 4

Mr. Harsh Peechara
Mr. Ashish Tiwari for R-2 & 3

ORDER

Admit.

Objections shall be filed within three week's time i.e. on or before 16.10.2019, after duly serving advance copy to the other side.

List the matter on **23.10.2019**,

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson